

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, TARN TARAN

PUBLIC NOTICE

In continuation of this office previous notice dated 19.12.2017 published in Chardikala newspaper on 21.12.2017 to fill up six posts of Peon and one post of Sweeper in Tarn Taran Sessions Division, It is for the information of General Public as well as all the concerned that a fresh notice is issued herewith and applications on plain papers giving complete bio-data containing contact number with Address along with attested copies of relevant testimonials i.e. proof of qualification, Date of Birth, Category belongs to, recent Passport size photographs affixed at the the right upper side on the top of the application are hereby invited to fill up the following temporary posts on regular basis uptill 19.01.2018 at 05.00 PM. No application will be entertained thereafter. This office will not be responsible for any postal delay or wrong delivery, whatsoever. It should be noted that the candidates who are eligible ( as per the age limit mentioned in fresh notice), If already applied for the below mentioned posts need not to apply again.

Sr.No	Name of Post	Number of Posts	of Pay	Minimum Qualification	Age as on 01.01.2017
1	Peon	Genl-03 BC-01 ESM-2 Total- 6	Rs.4900-10680 with 1300/- Grade Pay as per Punjab Govt. letter No.07/204/2012-4FPI/66 dated 15.01.2015 or as per instruction of Hon'ble High Court/Punjab Government admissible from time to time.	Should have Knowledge of Punjabi Language up to middle standard.	18 to 35 years for General Category and relaxation to reserved categories will be given as per Punjab Govt. rules.
2	Sweeper	Genl-01	-Do-	-Do-	-Do-

(Proforma)

OFFICE OF THE DISTRICT & SESSIONS JUDGE, TARN TARAN  
APPLICATION FOR APPOINTMENT ON THE POST OF PEON/SWEEPER

- 1 Name : \_\_\_\_\_
- 2 Father's/Husband Name: \_\_\_\_\_
- 3 Permanent Address : \_\_\_\_\_
- 4 Correspondence Address: \_\_\_\_\_
- 5 Date of Birth : \_\_\_\_\_
- 6 Qualification : \_\_\_\_\_
- 7 Category/Castes : \_\_\_\_\_
- 8 Nationality : \_\_\_\_\_
- 9 Experience, if any : \_\_\_\_\_
- 10 List of documents : \_\_\_\_\_
- 11 Telephone/Mobile No. : \_\_\_\_\_

Signature of applicant

Note:- 1.Before applying to the above said posts. The candidates should ensure that he/she fulfills eligibility criteria. This office will reject the applications not fulfilling the requisite criteria at any stage of recruitment and if erroneously appointed such candidates shall be removed from the service.

2.Number of above said posts, may increase or decrease. In case of any administrative reasons arising later on, the above said test/interview can be cancelled/postponed.

3.No T.A./D.A. Will be paid to the candidates appearing for interview and no separate information regarding interview will be given.

4. The reservation policy will be adopted as per the norms fixed by the Punjab Government.

5 The posts of reserved category will be offered to.the

candidates of General category, if no suitable candidates from the reserved category are available.

6 The candidate should fulfill the conditions of qualification on the last date of the receipt of applications.

7 Merely satisfying the eligibility criteria does not entitle a candidate to be selected. This Court reserves the right to alter/modify or change any of the terms and conditions including selection criteria etc. spelt out in the advertisement.

8 Only Scheduled Castes and backward Class of Punjab domicile are eligible for seeking benefit of reservation.

9 In case any administrative reasons arising later on, interview can be canceled/postponed without prior notice.

10 The candidates selected for the post of peon can be entertained for the post of Waterman/Orderly/Library peon/Additional peon/Record peon/Malkhana,peon/Chwokidar or Mali-cum-chowkidar having the same pay scale in view of the administration of this office in future.

11 The interview for the above said posts will be conducted in this office at 10 A.M. Sharp. The First name of the candidates having Alphabets and the date of interview for the post:-

Interview for the post of	Name of the candidates having first name bearing alphabets	Date of interview
Peon/Sweeper	A to H	06-02-2018
Peon/Sweeper	I to P	07-02-2018
Peon/Sweeper	Q to Z & All candidates as per list of employment exchange, Tarn Taran.	08-02-2018

12 The Candidate shall bring the original documents at the time of Interview.

13 In case the applicant is to apply for both the post i.e. Peon and Sweeper the Separate application should be sent for each post.

Endst No. 52/EB

Dated 9/11 2018

Incharge District & Sessions Judge  
Tarn Taran.

Copy forwarded to the:

- 1 All the District & Sessions Judge in the State of Punjab with the request to obtain and send applications alongwith service record of retrenched/surplus employees, if anyone interest for the above said posts, to this office on or before 19.01.2018 failing which it will be presumed that there is no retrenched/Surplus employee.
- 2 All the Judicial Officers working in this Sessions Division, for displaying the same on the notice board of his Court, for information of the General Public.
- 3 The Manager, Daily Chardikala, Patiala with the request to publish this notice in Daily Chardikala, on 11.01.2018.
- 4 The District Employment Generation & Training Officer, District Employment Exchange, Tarn Taran, for sending the lists of eligible candidates for the above said posts, on or before 19.01.2018.
- 5 Daftri/Office Peon of this office with the directions to display this notice on the notice board of this Court/office.

Incharge District & Sessions Judge  
Tarn Taran.